

**NATIONAL COMPANY LAW TRIBUNAL  
JAIPUR BENCH**  
*(through web-based video conferencing platform)*

Item No. 13  
IA No. 145/JPR/2024  
CP No. (IB)- 32/94(1)/JPR/2022  
Under Section 94(1) of IBC, 2016

**In the matter of:**

**Mr. Amar Baldva (PG to CD Baldva Textiles Pvt. Ltd.)**

**...Applicant**

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER  
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

**Present Through Video Conferencing: -**

For the Applicant : Vikas Jain, Adv.  
Vishnu Upadhyay, RP

**ORDER**

List the matter on 30.04.2024.



(Rajeev Mehrotra)  
Technical Member



(Deep Chandra Joshi)  
Judicial Member

April 16, 2024